(c) The performance of Tarapur Atomic Power Station has been satisfactory. Both the units of Rajasthan Atomic Power Station have encountered problems with equipment and grid. These problems are being attended to and steps are being taken to improve the performance of the Station.

Review and Achievements of 20-point Programme

- 8862. SHRI ANANTHA RAMULU MALLU: Will the Minister of PLANN-ING be pleased to lay a statement showing:
- (a) whether it is a fact that the major issue before the Chief Ministers' Conference was to review the progress so far made regarding the 20-point programme;
- (b) if so, the details regarding the achievement of the 20-point programme and steps taken by the administration, both at the Centre and in the States for good results at the field level in 1983-84; and
- (c) whether any targets have been fixed regarding drinking water, tree planting, bonded labour, rehabilitation and welfare of Scheduled Castes and Tribes?

THE MINISTER OF PLANNING (SHRI S.B. CHAVAN): (a) Yes, Sir.

- (b) A note giving the progress of the programme is laid on the Table of the House. [Placed in Library. See No LT-6511/83]. To achieve good results at the field level during 1983-84 the monitoring and supervision of the programme are being improved both at the Centre and in the States. Steps are also being taken to intensify public participation in implementation of the programme.
- (c) Discussions are going on with States and Central Ministries for fixation of targets for these schemes for 1983-84.

Preparation of Blue Print for Scheduled Areas

8863. SHRI BHEEKHABHAI: Will the Minister of PLANNING be pleased to state:

- (a) whether Planning Commission has ever studied in depth the material and manpower resources and the resultant backwardness of backward areas particularly tribal and Scheduled Areas:
- (b) if so, whether Planning Commission has ever attempted to prepare any blue prints of Scheduled Areas ever since their declaration as such; and
- (c) whether it is a fact that despite the Constitutional responsibility of Central Government under Schedule V, no Plan for upliftment of these areas was conceived ever since 1950?

THE MINISTER OF PLANNING (SHRI S.B. CHAVAN): (a) Yes; Sir.

- (b) Programmes for the development of the scheduled areas have been undertaken ever since the inception of planning in the country. Special impetus has been given to accelerated development in scheduled areas since the beginning of the Fifth Five Year Plan. This consists of a comprehensive development effort through Tribal Sub-Plans which are being implemented through 181 Integrated Tribal Development Projects: The tribal sub-plans include all the scheduled areas and Tehsils/Blocks with more than 50% tribal population. In the Sixth Plan, a larger proportion of the tribal population has been brought within the ambit of tribal sub-plans by identifying tribal pockets of 50% concentration in a population of 10,000 in contiguous areas.
- (c) No, Sir. This is not correct in view of what is stated in Part (b) above.

Diversion of Funds from Tribal Sub-Plan

- 8864. SHRI BHEEKHABHAI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that funds earmarked for Tribal Welfare have been diverted by some States in Major/Medium Irrigation Projects and State Roads; and
- (b) whether Government will make a mid-term review of tribal Sub-Plan?